

[English]

**Night landing facilities at Aurangabad Airport**

1425. SHRI MORESHWAR SAVE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the scheduled flight of the Indian Airlines in the night from Aurangabad is invariably delayed despite night landing facilities existing at Aurangabad airport; and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) There is no scheduled flight of Indian Airlines in the night from Aurangabad.

(b) Does not arise.

**Increase in prices of Bulk Drugs**

1426. SHRI LOKANATH CHOUHDURY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have decided to allow an increase in the prices of bulk drugs used in the manufacture of Category I and II drugs; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) There is no general or specific proposal to allow price increases of Category I and II bulk drugs. Price revisions are considered on merits from time to time under the provisions of DPCO, 1987.

**Oil exploration and production by Indian and foreign companies**

1427. SHRI D. M. PUTTE GOWDA:

SHRI LARANG SAI:

SHRI SANAT KUMAR MANDAL:

Will the Minister of PETROLEUM & CHEMICALS be pleased to state:

(a) whether the Government propose to invite tenders from the international and national oil companies for accelerating the pace of crude oil production and exploration, separately;

(b) if so, the details thereof;

(c) whether some blocks in West Bengal having oil potentials have also been included in the plan; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Yes, Sir. An exercise has been initiated to identify if some blocks can be offered to oil companies for oil exploration under the Fourth Round. However, no final decision has been taken so far in this regard.

(b) to (d) Do not arise.

**Doubling of Delhi-Meerut Railway Line**

1428. SHRI HARISH PAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is proposal to develop and double the railway line from Delhi to Meerut; and

(b) if so, the details thereof?